CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 04/02/2019

C.P./260/51/2015 A K PATTNAIK
O.A./260/619/2012 -V/SFOR FURTHER ORDERS G M KUMAR

ITEM NO:23

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal	
	None appears for the Applicant. No one had appeard on behalf of the Applicant on 02.01.2019. Mr. S. Behera, Ld. Counsel for the respondents submitted that after dismissal of the Writ Petition No.3707/2016 of the Hon'ble High Court, the respondents have complied the order dated 30.10.2014 of this Tribunal. Accordingly, the C. P is dropped and notices issues are discharged.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
	pms	